

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA

NOTICE

As directed, all the **filing Courts** of Patna Judgeship are directed / requested to **take up maximum number of cases**, which is **pending for admission** by taking all efforts for the sake of convenience of all stakeholders.

Communicate all concerned.


**I/C Registrar,
Civil Courts, Patna
01-09-2020**

Memo No. **20466-20472**/Admn. Patna, dated the **01**st September, 2020

Copy forwarded to all the Judge-in-charge of Patna Judgeship for communication to all the filing courts of their respective Civil Courts for information and needful.

Copy also forwarded to the System Officer, Patna with a direction to publish this notice on the website of the Civil Courts, Patna for information of all concerned.


**I/C Registrar,
Civil Courts, Patna
01-09-2020**